

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Competition Appeal (AT) No. 43 of 2018

IN THE MATTER OF:

**Manoj Gupta
(Proprietor of M/s. Mahalaxmi Steels) ...Appellant**

Versus

Competition Commission of India & Ors. ...Respondents

Present:

For Appellant: Mr. Gaurav Mitra, Mr. Kartik Nagarkatti, Ms. Aditi Gupta, Advocates

For Respondents: Mr. Manish Vashisht and Mr. Avinash Sharma, Advocates for CCI

Competition Appeal (AT) No. 44 of 2018

IN THE MATTER OF:

Ecoman Enviro Solutions Pvt. Ltd. & Ors. ...Appellants

Versus

Competition Commission of India & Ors. ...Respondents

Present:

For Appellants: Mr. Vikas Mishra and Mr. Shashwat Tripathi, Advocates

For Respondents: Mr. Manish Vashisht and Mr. Avinash Sharma, Advocates for CCI

Competition Appeal (AT) No. 45 of 2018

IN THE MATTER OF:

**Fortified Security Solutions,
Through its Proprietor Bipin Vijay Salunke ...Appellant**

Versus

Competition Commission of India & Ors.

...Respondents

Present:

**For Appellants: Mr. Vikas Mishra and Mr. Shashwat Tripathi,
Advocates**

**For Respondents: Mr. Manish Vashisht and Mr. Avinash Sharma,
Advocates for CCI**

Competition Appeal (AT) No. 46 of 2018

IN THE MATTER OF:

Raghunath Industry Pvt. Ltd. & Anr.

...Appellants

Versus

Competition Commission of India & Ors.

...Respondents

Present:

**For Appellants: Mr. Vikas Mishra and Mr. Shashwat Tripathi,
Advocates**

**For Respondents: Mr. Manish Vashisht and Mr. Avinash Sharma,
Advocates for CCI**

Competition Appeal (AT) No. 47 of 2018

IN THE MATTER OF:

Sanjay Agencies & Anr.

...Appellants

Versus

Competition Commission of India & Ors.

...Respondents

Present:

For Appellants:

**For Respondents : Mr. Manish Vashisht and Mr. Avinash Sharma,
Advocates for CCI**

Competition Appeal (AT) No. 49 of 2018

IN THE MATTER OF:

LAHS Green India Pvt. Ltd. & Anr.

...Appellants

Versus

Competition Commission of India & Ors. ...Respondents

Present:

For Appellants: Mr. Sameer Abhyankar, Mr. Amish Tandon, Mr. A. Beotra, Mr. Akshay Joshi and Mr. Lakshya Sachdeva, Advocates

For Respondents : Mr. Manish Vashisht and Mr. Avinash Sharma, Advocates for CCI

Competition Appeal (AT) No. 56 of 2018

IN THE MATTER OF:

Ecoman Enviro Solutions Pvt. Ltd. & Ors. ...Appellants

Versus

Competition Commission of India & Ors. ...Respondents

Present:

For Appellants: Mr. Vikas Mishra and Mr. Shashwat Tripathi, Advocates

For Respondents : Mr. Manish Vashisht and Mr. Avinash Sharma, Advocates for CCI

Competition Appeal (AT) No. 57 of 2018

IN THE MATTER OF:

Raghunath Industry Pvt. Ltd. & Anr. ...Appellants

Versus

Competition Commission of India & Ors. ...Respondents

Present:

For Appellants: Mr. Vikas Mishra and Mr. Shashwat Tripathi, Advocates

For Respondents : Mr. Manish Vashisht and Mr. Avinash Sharma, Advocates for CCI

Competition Appeal (AT) No. 58 of 2018

IN THE MATTER OF:

Fortified Security Solutions

...Appellant

Versus

Competition Commission of India & Ors.

...Respondents

Present:

**For Appellants: Mr. Vikas Mishra and Mr. Shashwat Tripathi,
Advocates**

**For Respondents : Mr. Manish Vashisht and Mr. Avinash Sharma,
Advocates for CCI**

Competition Appeal (AT) No. 59 of 2018

IN THE MATTER OF:

Raghunath Industry Pvt. Ltd. & Anr.

...Appellants

Versus

Competition Commission of India & Ors.

...Respondents

Present:

**For Appellants: Mr. Vikas Mishra and Mr. Shashwat Tripathi,
Advocates**

**For Respondents : Mr. Manish Vashisht and Mr. Avinash Sharma,
Advocates for CCI**

Competition Appeal (AT) No. 60 of 2018

IN THE MATTER OF:

Ecoman Enviro Solutions Pvt. Ltd. & Ors.

...Appellants

Versus

Competition Commission of India & Ors.

...Respondents

Present:

**For Appellants: Mr. Vikas Mishra and Mr. Shashwat Tripathi,
Advocates**

**For Respondents : Mr. Manish Vashisht and Mr. Avinash Sharma,
Advocates for CCI**

Competition Appeal (AT) No. 61 of 2018

IN THE MATTER OF:

Fortified Security Solutions **...Appellant**

Versus

Competition Commission of India & Ors. **...Respondents**

Present:

For Appellants: **Mr. Vikas Mishra and Mr. Shashwat Tripathi,
Advocates**

For Respondents : **Mr. Manish Vashisht and Mr. Avinash Sharma,
Advocates for CCI**

Competition Appeal (AT) No. 67 of 2018

IN THE MATTER OF:

LAHS Green India Pvt. Ltd. & Anr. **...Appellants**

Versus

Competition Commission of India & Ors. **...Respondents**

Present:

For Appellants: **Mr. Sameer Abhyankar, Mr. Amish Tandon, Mr.
Ayush Beotra, Mr. Akshay Joshi and Mr. Lakshya
Sachdeva, Advocates**

For Respondents : **Mr. Manish Vashisht and Mr. Avinash Sharma,
Advocates for CCI**

Competition Appeal (AT) No. 68 of 2018

IN THE MATTER OF:

Saara Traders Pvt. Ltd. & Anr. **...Appellants**

Versus

Competition Commission of India & Ors. **...Respondents**

Present:

For Appellants:

**For Respondents : Mr. Manish Vashisht and Mr. Avinash Sharma,
Advocates for CCI**

O R D E R

03.02.2020: All these appeals which have clubbed for hearing have been assigned to this reconstituted bench.

Due to paucity of time it will not be possible to take up these appeals for hearing. Appeals have to be heard denovo.

Post these appeals under caption 'for hearing' on **23rd March, 2020**.

If the hearing remains inconclusive and the matter spills over, it will also be taken up on the following date.

[Justice Bansi Lal Bhat]
Member (Judicial)

[Justice Venugopal M.]
Member (Judicial)

[Shreesha Merla]
Member (Technical)

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